		[/ July, 2014]		
1	2	3	4	5
8.	Jammu and Kashmir	10148321	8571448	84.46
9.	Jharkhand	26739694	5725746	21.41
10.	Karnataka	39842829	37792310	94.85
11.	Kerala	26874891	26702590	99.36
12.	Madhya Pradesh	53291051	15316076	28.74
13.	Maharashtra	66143431	54449611	82.32
14.	Odisha	35865551	14430187	40.23
15.	Punjab	17978697	17288720	96.16
16.	Rajasthan	50295295	25792880	51.28
17.	Tamil Nadu	39556590	37167653	93.96
18.	Telangana	21585000	17460000	80.89
19.	Uttar Pradesh	168321128	1226732	0.73
20.	Uttarakhand	7276220	5019320	68.98
21.	West Bengal	69604297	31162881	44.77
22.	Arunachal Pradesh	1223134	673748	55.08
23.	Assam	29154287	12035078	41.28
24.	Manipur	2326236	2174248	93.47
25.	Meghalaya	2382424	1818970	76.35
26.	Mizoram	539661	523590	97.02
27.	Nagaland	1726689	1599365	92.63
28.	Sikkim	458838	458838	100.00
29.	Tripura	4485035	3607645	80.44
30.	Andaman and Nicobar	264870	241997	91.36
31.	Puducherry	419540	199115	47.46
	Total	888818909	421754125	47.45

[7 July, 2014]

Unstarred Questions

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Written Answers to

## Nirmal Bharat Abhiyan

9. SHRI VIVEK GUPTA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of funds allocated and spent under 'Revolving Fund Provision' in Nirmal Bharat Abhiyan (NBA) for each district in the country during the last three years;

[RAJYA SABHA]

**Unstarred** Questions

(b) whether Government is on its way to achieve its target of Nirmal Bharat by the year 2022;

(c) if so, the detailed comparative analysis of project implementation, year-wise and district-wise, in the country during the last three years; and

(d) if not, the reasons for delay in implementation and the steps taken by Government to overcome these bottlenecks?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI NITIN JAIRAM GADKARI): (a) Under Nirmal Bharat Abhiyan (NBA), funds are not allocated and released component-wise. 'Since revolving funds is recoverable, so no expenditure are being reported under this component.

(b) to (d) The Govt. of India aims at achieving the target of Nirmal Bharat by the year 2022. Year-wise and district-wise achievement under Total Sanitation Campaign (TSC/Nirmal Bharat Abhiyan (NBA) during last three years is given in the Annexure [*See* Appendix 232, Annexure No. 1]

The following steps have been taken up under the NBA to speed up implementation:

- Additional provision of upto a ceiling of ₹ 5400/- for construction of Individual Household Latrines (IHHLs) by convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS).
- Provision of incentives for the construction of IHHL extended to identified Above Poverty Line (APL) households (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households).
- A shift from motivating individual household toilet construction to covering whole communities in a Gram Panchayat saturation mode for holistic sanitation outcomes.
- Adopting and implementing a National Sanitation and Hygiene Advocacy and Communication Strategy Framework for 2012-2017.
- A conjoint approach with National Rural Drinking Water Programme (NRDWP) to ensure water availability for sanitation in Gram Panchayats.
- Focusing of convergence of rural sanitation (NBA) with programmes of associated Ministries including Health, School Education, Women and Child Development.
- Recasting the component of Solid and Liquid Waste Management (SLWM) to a project mode approach in convergence with MGNREGS.